

(क) यदि हा, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया हुई है ?

जाब तथा कुचिअंबी (बी.ए. प्र. जेन) :
(क) जी हा ।

(ख) भारत में चीनी मिलों को, १९५७-५८ सीजन में, सप्लाई किये जाने वाले गन्ने का मूल्य १९ फरवरी १९५७ को घोषित किया गया था । १९५८-५९ सीजन में चीनी मिलों को जो गन्ना सप्लाई होगा उसका मूल्य निर्धारित करने के प्रश्न पर राज्य सरकार तथा अन्य संबंधित पार्टियों की धनमति लेकर विचार किया जा रहा है ।

MOTION FOR ADJOURNMENT

ALLEGED THREAT OF STRIKE BY DELHI STATE TEACHERS' ASSOCIATION

Mr. Speaker: I have received notice of two adjournment motions regarding the explosive situation created by the decision of the Delhi State Teachers Association to prepare for a strike due to non-fulfilment of their demands by Government. Another similar to that failure of the Government of India in the Ministry of Education and Scientific Research to meet the demands of 15,000 school teachers, causing great hardships to the teachers, students and the community at large. Has any strike notice been given or has the strike started? What is the situation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): No. strike notice has been received by the Government. Representatives of the Delhi Teachers Association met me a few days ago. They have submitted some demands to the Government some months back. Some of the demands have been accepted by the Government. Some are still under consideration and some could not be accepted. I have not received any

strike notice. I have only seen some reports in the press. I do not think it would be proper to have a discussion on this subject.

Shri Hem Barua (Gauhati): The hon. Minister has said that he has not received any strike notice. That is a fact. This is also a fact that 15,000 school teachers in the Delhi State are making serious charges against the Government of non-fulfilment of a legitimate demand on their part to the institution of a tribunal in order to enquire into their grievances. They have made another very serious allegation against the Government that the Government on the other hand, are instituting a wave of repression against the teachers. Now, they have distributed forms to the 15,000 teachers and they are preparing for the final onslaught that is coming in the shape of a strike. That is why I want this to be taken up. It is a very serious matter.

Mr. Speaker: I am afraid any discussion at this stage may encourage their strike. Now, they have not given any strike notice. Negotiations are going on. It will be very difficult for any employers or employees if we go on asking even when negotiations are there. We must allow them to settle between themselves unless it becomes very serious unless some serious trouble arises: not that it is to be invited. I am not called upon to give my consent to the adjournment motions.

PAPERS LAID ON THE TABLE

CORRECTION OF REPLY TO UNSTARRED QUESTION No. 428.

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): I beg to lay on the Table a copy of the statement correcting the reply given on the 1st August, 1957 to Unstarred Question No. 428 regarding imports and exports through Madras and Bombay ports.